

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO.534
TO BE ANSWERED ON 4TH FEBRUARY, 2021

ILLEGAL ENCROACHMENT OF PORT TRUST LAND

534. SHRI RAMDAS C. TADAS:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the coastal operational areas of Mumbai port trust and the M.V.P.T. roads have been encroached illegally; and
- (b) if so, the initiatives being taken by the Government to make the land free of illegal encroachment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

- (a) Some portions/patches of roads in Mumbai Port Trust (MbPT) estate have been encroached and few hutments/ encroachments are existing since decades.
- (b) MbPT undertakes periodical programmes for removal of such encroachments. As a result of these initiatives, approximately 1,09,874 sq mtrs of MbPT land area have been made encroachment free.
